Written Answers to

Untraceable protected monuments in the country

2695. DR. T.N. SEEMA:

SHRI GARIKAPATI MOHAN RAO:

Will the Minister of CULTURE be pleased to state:

(a) the State/UT-wise details of untraceable protected monuments in the country;

(b) whether the National Monuments Authority has failed to submit a report to Government regarding disappearance and untraceable several centrally protected monuments in the country;

(c) if so, the details and the reaction of Government along with the efforts made to find out the factual position in this regard;

(d) whether the Archaeological Survey of India has made efforts to locate/identify untraceable monuments with reference of old records, revenue maps and published reports, if so, the details thereof; and

(e) the corrective measures taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) The Archaeological Survey of India has a list of 24 monuments which remain untraceabie/disappeared. The details are given in Statement (*See* below).

(b) National Monuments Authority (NMA) has not submitted any report to the Government regarding disappearance and untraceable Centrally Protected Monuments in the country since this is not mandated to NMA.

(c) Does not arise.

(d) Yes, Sir. The Archaeological Survey of India through its field offices has made vigorous efforts to locate these untraced monuments/sites by conducting regular surveys/ inspections based on reference old records, revenue maps and published reports.

(e) The watch and ward staff have been asked to be vigilant and monuments under Archaeological Survey of India are surveyed from time to time by officers of different levels for their upkeep and maintenance and for enforcement of the provisions of the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rules 1959. In addition the regular watch and ward staff, private security personnel, State police guards and CISF have also been deployed for the safety and security of selected monuments.

Unstarred Questions

Statement

List of monuments/sites which are untraceable

Assam (Guwahati Circle)

1. Guns of Emperor Sher Shah, Sadia, Tinsukia

Arunachal Pradesh (Guwahati Circle)

2. The Ruins of Copper Temple, Paya, Lohit

Haryana (Chandigarh Circle)

- 3. Kos Minar, Mujesar, Faridabad
- 4. Kos Minar, Shahabad, Kurukshetra

Uttarakhand (Dehradun Circle)

5. Kutumbari Temple, Dwarahat, Almora

Delhi (Delhi Circle)

- 6. Bara Khamba Cemetery, Delhi
- 7. Inchla Wali Gumti, Mubarakpur Kotla

Madhya Pradesh (Bhopal Circle)

8. Rock Inscription, Satna

Maharashtra (Mumbai Circle)

- 9. Old European Tomb, Pune
- 10. One Buruj, Agarkot

Rajasthan (Jaipur Circle)

- 11. Inscription in Fort, Nagar, Tonk
- 12. 12th Century Temple, Baran

Uttar Pradesh (Sarnath Circle)

- 13. Ruins of three small linga temple circle 1000 AD, Ahugi Mirzapur
- 14. Three sites with megaliths on the western and north eastern toes of the hill, Chandauli
- 15. Tablet on treasury building, Varanasi
- 16. Telia Nala Buddhist ruins, Varanasi

17. A Banyan grove containing traces of ancient building, Amavey, Ballia

(Lucknow Circle)

West Bengal (Kolkata Circle)	
23.	Large ruined site called Sandi-Khera, Pali, Shahabad, Hardoi
22.	Cemetery at Gaughat, Lucknow
21.	Cemeteries at miles 6 and 7, Jahraila Road, Lucknow
20.	Three Tomb, Lucknow-Faizabad Road, Lucknow
19.	Gunner Burkill's Tomb, Mehroni, Lalitpur
18.	Closed Cemetery, Katra Naka, Banda

24. Ruins of fort, Bamanpukur, Nadia

Protected monuments, temples and forts in Kerala

2696. Dr. T.N. SEEMA: Will the Minister of CULTURE be pleased to state:

(a) the details of protected monuments, temples and forts in each of the States of the country including those in Kerala, lying in dilapidated condition due to lack of proper maintenance along with the State/UT-wise and monument-wise action proposed to be taken for restoration of these monuments including in Telangana and Andhra Pradesh;

(b) whether Government has failed to monitor and take suitable action for finalising the National Conservation Policy for centrally protected monuments;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the concrete steps taken by Government to promote tourism by preserving/ restoring these monuments for tourist attraction?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) Conservation work of the protected monuments in the country including those in Kerala, Telangana and Andhra Pradesh, is attended regularly by the Archaeological Survey of India (ASI), as per requirements of different sites and availability of resources, and they are in a fairly good state of preservation.

(b) and (c) No Sir. National Policy for Conservation of the Ancient Monuments, Archaeological sites and Remains, protected by the ASI, has already been prepared and implemented. The main features of the policy are conservation principles approach,